

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 05

IA(I.B.C)/ 2236(MB)2023 IN C.P. (IB)/1286(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **19.06.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

Vs

**Rivaaz Trade Ventures Private
Limited**

For FC : Adv. Ankit Lohia, Adv. Varun Nathani a/w Adv. Suchitra Valjee,
Adv. Riya Kamdar, Adv. Riya Vasa i/b Manilal Kher Ambalal & Co.

For CD : Adv. Shyam Kapadia, a/w Adv. Kunal Budhdev i/b Link Legal
Section 7 of IBC

ORDER

List on 01.07.2024 for further consideration.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)